

CRAFTSMEN TRAINING IN INDUSTRIAL ESTABLISHMENTS

257. **SHRI M. VALIULLA:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government have a scheme to train craftsmen in industrial establishments;

(b) if so, what are the details of the scheme; and

(c) what is the estimated cost of the scheme?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Yes.

(b) The details of the scheme are given in the pamphlet "National Apprenticeship Training Scheme" copies of which have been placed in the Library of the Parliament. The total number of seats proposed to be introduced under this scheme is 7050 during the Second Five Year Plan.

(c) The total estimated cost of the scheme for the entire plan period is Rs. 118.50 lakhs, which is sharable between the Central and the State Governments in the ratio of 60 : 40 respectively.

REDUCTION IN DELHI ADMINISTRATION BUDGET

258. **SHRI M. VALIULLA:** Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission have asked the Delhi Administration to reduce its budget for the year 1959-60;

(b) if so, what is the amount by which the Planning Commission have asked the Delhi Administration to cut its budget; and

(c) how it will affect Delhi's development schemes?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) to (c). Against an outlay of Rs. 4.84 crores proposed by the Delhi Admini-

nistration for 1959-60 Annual Plan—the Planning Commission after discussion agreed to an outlay of Rs. 3.89 crores. Detailed Schemes are being worked out by the Delhi Administration.

SETTLEMENT OF NON-DISPLACED PERSONS IN DANDAKARANYA PROJECT

259. **SHRI MAHESWAR NAIK:** Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether any non-displaced persons have either settled or have acquired any interest in the Dandakaranya area since the development of this scheme; and

(b) in what way Government propose to protect and safeguard the interests of the residents of the area particularly of the Adivasis, as against the incoming settlers?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) The Government are not aware of any non-displaced persons having acquired any interests in the Dandakaranya area since the development scheme was taken in hand.

(b) Nothing that would be detrimental to the interests of Tribals will be done. In fact one of the most important functions of the Dandakaranya administration will be to protect as well as to advance the interests of the local inhabitants specially the Tribals.

IMPORTERS OF FOREIGN FILMS

260. **DR. SHRIMATI SEETA PARNAND:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) who are the main importers of foreign films in the country;

(b) how much foreign capital is involved in the companies engaged in such imports; and